GOVERNMENT OF INDIA SHIPPING LOK SABHA

UNSTARRED QUESTION NO:3945 ANSWERED ON:30.04.2012 INDIAN PORTS BILL Biswal Shri Hemanand ;Ray Shri Rudramadhab

Will the Minister of SHIPPING be pleased to state:

- (a) whether the Government has a proposal to introduce Indian Port Bill, 2011;
- (b) if so, the salient features thereof;
- (c) whether the Government also consider to modify the proposed Ports bill so as not to infringe into the rights of the State Government in the matter;
- (d) if so, the details thereof; and
- (e) the steps taken/proposed to be taken to check regulation of minor Port by State Government?

Answer

MINISTER OF SHIPPING (SHRI G.K. VASAN)

(a) to (e): There is a proposal to merge the Indian Port Act, 1908 and Major Port Trusts Act, 1963 into a comprehensive Indian Ports Act. However, the proposal has not been finalized and no decision will be taken without consulting State Government in the matter.